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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**


**C.P. (I.B) No. 5/7/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2018**

Name of the Company: Phoenix ARC Pvt Ltd.  
(Trustee of Phoenix Trust FY 14-9)  
V/s.  
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

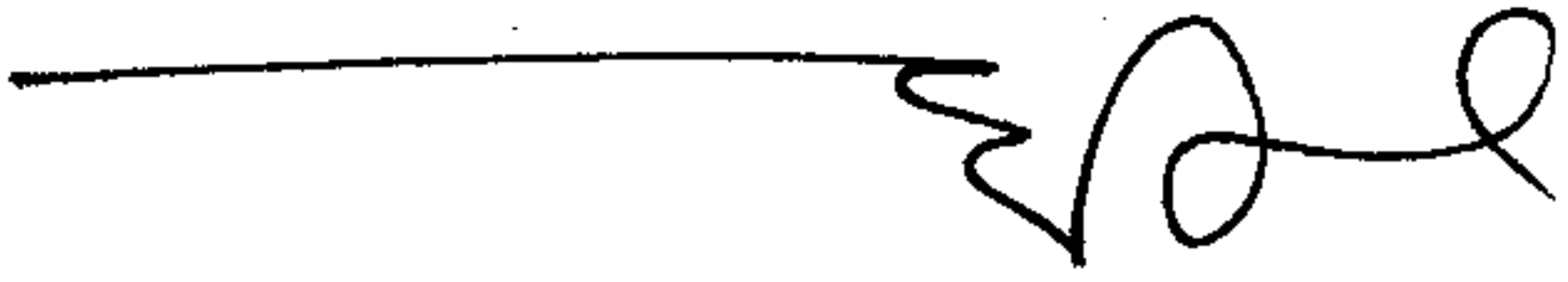
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.				

**ORDER**

None is present for Financial Creditor/ Petitioner. Advocate Mr. Shashvata Shukla is present for the Respondent.

The Respondent shall file its objections, if any, within ten days by serving an advance copy to the petitioner.

List the matter on 04.07.2018 for hearing before admission.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 8th day of June, 2018.